

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3693**

**TO BE ANSWERED ON THE 16th JULY, 2019/ ASHADHA 25, 1941 (SAKA)
LANGUAGES UNDER EIGHTH SCHEDULE**

3693. SHRI S. VENKATESAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken steps for the development of languages listed in eighth schedule of the Constitution; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b): The policy of the Government is to promote all Indian Languages.

Central Institute of Indian Languages (CIIL), Mysore works for the promotion of all Indian languages including those listed in the Eighth Schedule of the Constitution. There are also separate institutions for development and promotion of Hindi, Urdu, Sindhi and Sanskrit languages. CIIL works and collaborates with various stakeholders including Universities, Institutes, State Government Institutes, etc for development of languages. CIIL works through its various schemes and projects like Bharatavani, National Translation Mission, Linguistic Data Consortium of Indian Languages, etc. for development and promotion of languages.
